

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM**

-----  
**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
-----

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/276/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : BHANSALI ENGINEERING POLYMERS LTD  
**NAME OF THE RESPONDENT(S)** : SURYODAYA PLASTICS LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

-----

**ORDER**

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties directly and place a note. Put up on 11.09.2017 at 10.30 A.M.

**Member (Judicial)**

bc